

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2642  
TO BE ANSWERED ON 12.03.2018**

**PLACEMENT AGENCIES**

**†2642. SHRI A.T. NANA PATIL:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of placement agencies functioning in the country and the number of agencies registered as well as the number of agencies not registered out of them, State/UT-wise including Maharashtra;**
- (b) the State-wise number of agencies out of the registered placement agencies working in the country without licence;**
- (c) the State-wise total number and details of the cases of fraud reportedly done by the placement agencies running without licence with the people which have come to the light during the last three years and the current year; and**
- (d) the details of the concrete steps taken by the Government to check fraud being done by the placement agencies and the extent to which these steps have proved effective?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): The matter regarding regulation/registration of placement agencies/employment agencies lies in the domain of the States. Such information is not maintained at the Central level.**

**An advisory has been issued to the State Governments/UTs requesting them to take necessary steps for making legislations/policies for protection of workers from exploitation by unscrupulous agents/placement agencies. Meetings were also held on 6/12/2017 and 12/02/2018 at Shillong and Kolkata respectively, where the representatives of the Ministry of Labour and Employment, ILO and other Stakeholders had participated to discuss issues relating to regulation of placement agencies.**

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